

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

C.C.P. 43/ /2005 In O.A.625/2002

LUCKNOW, THIS THE 18th DAY OF NOVEMBER, 2005.

HON'BL JUSTICE R.K. BATTA VICE CHAIRMAN V.C.
HON'BLE SHRI S.P. ARYA, MEMBER (A)

1. Dr. R.K. Gupta aged about 56 years son of late shri R.L. Gupta resident of House No. G-76, South City Lucknow (presently working as Scientist E-II in National Botanical Research Institute, Lucknow).

Applicant

By Advocate: Sri Dharmendra Awasthi for Sri R.C. Singh

Versus

1. **Dr. P. Pushpangadan, Director, National Botanical Research Institute, Lucknow**

Respondents.

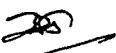
By Advocate: Sri Praveen Kumar for Sri A.K. Chaturvedi

Order (Oral)

HON'BL JUSTICE R.K. BATTA VICE CHAIRMAN V.C.

Heard counsel for both the parties.

Counsel for both the parties states that order of this Tribunal has fully been complied with and order dated 17.11.2005 has been received by the applicant. In view of this nothing more survives in this contempt petition and the application is ordered to be closed and contempt notices are discharged.


(S.P. Arya)
Member (A)


(R.K. Batta)
Vice Chairman

HLS/-